

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 4638 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 8th December, 2020.

Sub:- **Restricted holiday.**

Ref:- No. MACT/KA/237 dated 07.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 10.12.2020. Further, District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of MACT, Kamrup, Amingaon in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

464 v
Memo NO.HC.VII-76/98/4639-1A, dated 8.12.2020
Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. The Project Manager, Gauhati High Court.

08/12/2020
JT.REGISTRAR (VIGILANCE)

Peter